



IN THE HIGH COURT F DELHI AT NEW DELHI

W.P.(CRL) 1768/2021 & CRL.M.A. 14550/2021

DIRECTORATE OF

ENFORCEMENT & ORS.Petitioners

> Mr. SY Raju, ASJ with Through:

> > Mr. Anupam S Sharrma, Counsel, Special Mr. Prakash Airan, Mr. Ripudaman Sharma, Mr. Vashisht Rao & Ms. Harpreet Kalsi, Advs. for

ED

Mr. Mohit Mathur. Sr. Adv. with Mr. Abhinav Rana & Mr. Vignesh, Advs. for Surajit Bank

versus

STATE OF WEST BENGAL & ORS.Respondents

Mr. Vikas Pahwa, Sr. Adv. Through:

with Mr. Kunal Mimani & Mandeep Singh, Mr. Advs. (SC for West

Bengal)

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W.P.(CRL) 1395/2022 & CRL.M.A. 13046/2022 +

SHRI SURAJIT BANIKPetitioner

> Mr. Vikas Pahwa, Sr. Adv. Through:

> > with Mr. Kunal Mimani & Mr. Mandeep Singh, Advs. (SC for West

Bengal)

Mr. Mohit Mathur, Sr. Adv. with Mr. Abhinav Rana & Mr. Vignesh, Advs. for Surajit Bank

versus

THE STATE OF NCT OF DELHIRespondent

> Sanjeev Bhandari. Through: Mr.

> > ASC for the State

Mr. SY Raju, ASJ with Mr. Anupam S Sharrma,





Special Counsel, Mr. Prakash Airan. Mr. Ripudaman Sharma, Mr. Vashisht Rao & Ms. Harpreet Kalsi, Advs. for ED

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W.P.(CRL) 1920/2022, CRL.M.A. 16722/2022, CRL.M.A. 16723/2022 & CRL.M.A. 16727/2022

SURAJIT BANIKPetitioner

> Through: Mr. Vikas Pahwa, Sr. Adv.

> > with Mr. Kunal Mimani & Mandeep Singh, Mr.

> > (SC for West Advs.

Bengal)

Mr. Mohit Mathur, Sr. Adv. with Mr. Abhinav Rana & Mr. Vignesh, Advs. for Surajit Bank

versus

THE DIRECTORATE OF ENFORCEMENT & ANR.

....Respondents Mr. SY Raju, ASJ with Through:

Mr. Anupam S Sharrma, Special Counsel, Mr.

Prakash Airan, Mr. Ripudaman Sharma, Mr. Vashisht Rao &

Harpreet Kalsi, Advs. for

ED

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W.P.(CRL) 715/2022 & CRL.M.A. 6016/2022 +

DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR SUMAT PRAKASH JAIN & ORS.Petitioners

> Mr. SY Raju, ASJ with Through:

> > Mr. Anupam S Sharrma, Special Counsel,

 $\begin{tabular}{ll} W.P.(CRL)~1768/2021~\&~connected~matters \\ \end{tabular}$ This is a digitally signed order.

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Prakash Airan, Mr. Ripudaman Sharma, Mr. Vashisht Rao & Ms. Harpreet Kalsi, Advs. for ED Mr. Mohit Mathur, Sr. Adv. with Mr. Abhinav Rana & Mr. Vignesh, Advs. for Surajit Bank

versus

STATE OF WEST BENGAL & ORS.Respondents

Mr. Vikas Pahwa, Sr. Adv. Through: with Mr. Kunal Mimani & Mr. Mandeep Singh,

Advs. (SC for West

Bengal)

CORAM: HON'BLE MR. JUSTICE AMIT MAHAJAN ORDER 25.03.2025

- 1. Subject to orders of Hon'ble the Judge In-Charge (Single Benches - Criminal Jurisdiction), list before another Bench on 25.04.2025.
- 2. A copy of this order be placed in all the matters.

AMIT MAHAJAN, J

MARCH 25, 2025 *"SS"*

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